

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4548  
ANSWERED ON:22.05.2006  
DISTRIBUTION OF GOLD MEDALS  
Sen Smt. Minati

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether in June, 2003 Employees Provident Fund Organisation had purchased and distributed gold medals to all its employees at the cost of Rs. 9.03 crores;
- (b) if so, the details thereof;
- (c) whether the Government has detected any violation of instructions issued by the Ministry of Finance;
- (d) if so, the details thereof; and
- (e) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

- (a) & (b): On the occasion of Golden Jubilee Year of the Organisation a total of 19461 gold medallions were supplied by M/s. MMTC Ltd. which were distributed to the employees of Employees Provident Fund Organisation. After delivery of the gold coins, the MMTC had raised a final debit note for Rs. 9.31 crores.
- (c) & (d): An Audit Para was raised by DGACR for inclusion in the CAG Report for 2005 regarding 'injudicious expenditure on gold medallions'. However, a reply was furnished to DGACR clarifying the position. Employees Provident Fund Organisation is a statutory body formed under an Act of Parliament and raises its own finance for meeting expenditure on cost of establishment and other expenditures relating to the benefits of the Employees.
- (e): Does not arise in view of (c) & (d) above.